Date of Commencement of CIRP: 20.02.2023

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

21-03-2023

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Summary of Claims Admitted **Summary of Claims** % Share in Total **Amount** Amount of **Amount** of Claim Amount of Amount of No. of No. of of Claims Category of claims Contingent Not Claims under Remarks Claims Claims admitted Admitted Creditor **Amount** Admitted Verification SI. No. Claims if any 0.00 NIL 1 Wilmer 8367000.00 8367000.00 1.24 0.00 0.00 Technologhies LLP 8367000.00 8367000.00 1.24 Total 0.00 0.00 0.00